

the names of directors involved as also the cases which have since resulted in conviction till 31st March, 1981 is being collected and will be laid on the Table of the House.

Gas connections on priority basis

8970. SHRI MANMOHAN TUDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of applications for sanctioning gas connections on priority basis received by various gas agencies of Delhi in 1980-81;

(b) the number of gas connection on priority basis given to the Delhi consumers in the last one year (1980-81 month-wise);

(c) whether all applications recommended for providing gas connection will be given this facility during 1981-82; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). There is no system of sanctioning LPG (Cooking gas) connections on priority basis by the gas agencies, on the receipt of applications from the public. However, a few connections are released by the oil companies on priority basis to certain categories like physically handicapped, foreign diplomats, etc. A total number of about 2500 connections have been released by the oil companies in Delhi

during 1980-81 on priority basis. Month-wise details are not readily available.

(c) and (d). The applications on the waiting lists for cooking gas (LPG) connections will be cleared in a phased manner with the stabilisation of production at Bombay High, the commissioning of the Mathura and Koyali refineries and the Oil India Project in Assam.

Electrified Districts

8971. SHRI KAMAL NATH: Will the Minister of ENERGY be pleased to state:

(a) the number of Districts, State-wise, which have been totally electrified during the year 1980 and proposed to be electrified in 1981; and

(b) the number and names of Districts, State-wise, which shall be totally electrified by March, 1982?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The State-wise details of the number of Districts where cent per cent village electrification have been achieved up to 31.3.1980 and the districts which achieved cent percent village electrification during 1980-81 are given in Statement-I.

(b) The District-wise details of the number and names of the Districts where cent per cent village electrification is proposed to be achieved during 1981-82 are given in Statement-II.

Statement I

The State-wise details of total number of Districts which had achieved cent per cent village electrification up to 31-3-1980 and those where cent per cent village electrification was achieved during 1980-81

Sl.No.	Name of the State	No. of Districts in which cent per cent village electrification was achieved as on 31-3-1980	No. of districts where cent per cent village electrification was achieved during 1980-81
1	2	3	4
1.	Andhra Pradesh	Nil	3
2.	Gujarat	1	..

1	2	3	4
3.	*Haryana	12	..
4.	Jammu & Kashmir	Not Available	Nil
5.	Karnataka	Nil	1
6.	*Kerala	11	..
7.	Maharashtra	1	Nil
8.	Manipur	Not Available	Nil
9.	*Punjab	12	..
10.	Sikkim	Not Available	..
11.	Tamil Nadu	10	Nil
12.	Uttar Pradesh	Nil	1

*Have already electrified all villages.

Statement II

Statement Indicating the number and names of districts in the different states which are taken up for cent per cent village electrification by March 1982

Sl. No.	Name of State/District(s)
	<i>Maharashtra</i>
1	Nanded District
2	Chandrapur District
	<i>Madhya Pradesh</i>
3	Chindwara District
	<i>Himachal Pradesh</i>
4	Kangra District
	<i>West Bengal</i>
5	Malda District
6	Nadia District
	<i>Bihar</i>
7	Aurangabad District
	<i>Tamil Nadu</i>
8	Salem District
9	South Arcot District
	<i>Jammu and Kashmir</i>
10	Anantnag District
11	Jammu District

Appointment of Producers in C.B.S. Centres of AIR

8972. SHRI T. S. NEGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: what are the reasons of not appointing producers in C.B.S. centres of All India Radio?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): Original programme production at the Commercial Broadcasting Stations of All India Radio is limited and hence does not call for the posting of Producers.

Request from Gujarat Narmada Valley Fertilizer Company for the use of Bombay High Shore Gas

8973. SHRI CHINTAMANI PANIGRAHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Gujarat Narmada Valley Fertilizers Company has urged the Centre to permit it the use of Bombay High Shore Gas as a stand by facility; and

(b) if so, the reaction of Government on it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No formal proposal has been received